

(b) During 1990, 144 violent incidents involving 54 killings were attributed to ULFA. The reported amount of extorted money is about Rs. 2.5 crores.

(c) The Government did not evacuate any person from Assam. However, 20 officials and members of families of M/s. Doomdooma Tea Co., and 23 executives and family members of M/s. Brook Bond and Lipton had left Assam because of the fear of ULFA, according to the information sent on behalf of tea companies.

(d) ULFA had developed nexus with other insurgent groups of the North East such as National Socialist Council of Nagaland (NSCN) and Peoples' Liberation Army (PLA) of Manipur. In May, 1990, some insurgent groups of North East floated the

so-called Indo-Burma Revolutionary Front (BIRF).

(e) and (f). The entire State of Assam was declared as a 'disturbed area' under the Armed Forces (Special Powers) Act, 1958. The ULFA and the NSCN were declared as 'unlawful associations' under the Unlawful Activities (Prevention) Act, 1967. A coordinated action involving the Army, the paramilitary forces and the police was launched. Some persons had temporarily left their homes and accommodated in the temporary camps. They have since returned to their homes.

(g) In operation Bajrang 3 ULFA activists have been killed. As on 28th December, 1990 the army apprehended 534 persons and made recovery of weapons/explosives as below:-

Non-standard pattern weapons Weapons (NSP)	253
Pistols	5
Revolvers	2
Anti personnel mine	1
Hand grenades	8
Explosives (in Kg.)	120
IEDs	4

It is not possible to identify specific areas that can be classified as having been cleared of the militants.

[*Translation*]

**Expansion of Ranibagh Unit of HMT
Limited**

520. SHRI HARISH RAWAT: Will the PRIME MINISTER be pleased to state:

(a) whether there is any proposal for the expansion of Ranibagh unit of H.M.T. Limited;

(b) if so, the details thereof and whether it has since been approved; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI KAMAL MORARKA): (a) to (c). HMT plan to increase its watch manufacturing capacity at Ranibagh by 5 lakhs quartz watches during the 8th Plan at an approximate cost of Rs. 5 Crores. The 8th Plan is still to be finalised.

Number of Persons Killed in Punjab

521. SHRI HARI KEWAL PRASAD:
SHRI K. D. SULTANPURI:
SHRI RAJMOHAN REDDY:
SHRI R. GUNDU RAO:
SHRI A. K.A. ABDUL SAMAD:
SHRI PHOOL CHAND VERMA:
PROF. VIJAY KUMAR
MALHOTRA:
SHRI TEJ NARAYAN SINGH:
DR. CHINTA MOHAN:
PROF. MAHADEO
SHIWANKAR:
SHRI YASHWANTRAOPATIL:
SHRI PYARELAL
KHANDELWAL:
SHRI CHIRANJILAL SHARMA:
SHRI KAMAL CHAUDHARY:
SHRI ASHOK ANANDRAO
DESHMUKH:
SHRI A. K. ROY:
SHRI KESHARI LAL:

Will the PRIME MINISTER be pleased to state:

(a) the month-wise break-up of the

civilians, security forces and terrorists killed/injured and property damaged by terrorists in Punjab during the last six months;

(b) whether the extent of killing has increased as compared to the previous six months and the corresponding year 1989.

(c) if so, the reasons therefor;

(d) the number of terrorists/infiltrators arrested by the security forces during the above period; and

(e) the details of the compensation paid by the Government to the next of kin of the victims of terrorists during 1990 so far?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a), (b) and (d). A statement is attached.

(c). There has been no uniform pattern in the incidents of terrorist related killings.

(e). The Government of Punjab have framed a scheme under which an ex-gratia payment of Rs. 50,000/- is made to the family of the victims. Besides, subsistence allowance at the rate of Rs. 1000/- per month is paid to the widows of the victims. Educational and employment assistance and lump-sum grant for the marriage of depended daughter of the victim are also extended.